

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-2146/2016

New Delhi this the 09th day of January, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

Smt. Manju Singh,
Age-47 years,
W/o Ms. Naiendra Singh
Working as TGT (Maths),
Flat No. 122, L&T Pocket,
Sector 18B, Phase-II,
Dwarka,
New Delhi.

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Applicant

Versus

1. The Secretary,
Education, Directorate of Education,
Old Secretariat, Civil Lines,
New Delhi.

2. Smt. Premlata,
Head of School,
Vice Principal,
Government Girls Senior Secondary School,
A-Block, Saraswati Vihar,
New Delhi-110034.

3. The Director of Education,
Directorate of Education,
Room No. 10,
Old Secretariat, Civil Lines,
New Delhi-54.

4. The Assistant Director of Education (Vigilance),
Directorate of Education,
Old Secretariat,
Delhi-54.

Respondents

(By Advocate : Sh. Vijay Pandita)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

None for the applicant.

2. Learned counsel for the respondents has submitted that the OA has become infructuous as the applicant has already joined the post of TGT (Maths). He has placed on record a copy of the order dated 25.11.2016 as well as joining report of the applicant on 29.11.2016.

3. In view of the aforesaid, this OA is dismissed as infructuous.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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